

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Celebration of International Women's Day on 8th of March, 2024 at Kashmir University, Srinagar in collaboration with University of Kashmir and Civil Administration- Making arrangements thereof.

ORDER

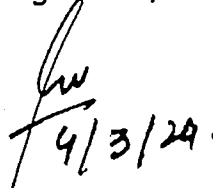
No.: 245 of 2024/RG

Dated: 04.03.2024

In order to ensure that the subject event is organised in a hassle free manner and with a view to coordinate the preparations, Hon'ble the Chief Justice has been pleased to place the services of the following Judicial Officers at the disposal of Registrar Judicial, High Court Wing Srinagar from 04.03.2024 to 08.03.2024:-

1. Raja Arshad Hamid, Additional Mobile Magistrate (T), Srinagar;
2. Shabber Ayaz, Addl. Spl. M.M Awantipora;
3. Shabir Ahmad Malik, Additional Spl. Mobile Magistrate, Kralpora;

By Order


(Shahzad Azeem)
Registrar General
Dated: 04.03.2024

No:- 7349-64 /RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
3. Director, J&K Judicial Academy;
4. Registrar Rules, High Court of J&K and Ladakh, Jammu;
5. Registrar Computers (I.T.), High Court of J&K and Ladakh, Jammu;
6. Registrar Judicial, High Court of J&K and Ladakh, Srinagar;
7. Principal District and Sessions Judges, Srinagar/Pulwama/Kupwara.
.....for information.
8. Concerned Officers for information and necessary compliance.
9. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of the High Court.
10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.
11. Order book.


Registrar General